

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.07.2024 AT 03:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/3/7/AMR/2024		7 of IBC	Canara Bank Vs M/s Vasavi Power Service Pvt Ltd

**ORDER****Present:** Mr. Manav Gecil Thomas, Ld. Counsel for the FC.

Mr. Amir Bavani, Ld. Counsel for the CD.

It is stated by the Ld. Counsel for the CD that counter<sup>e</sup> filed in e-portal and seeks time to file physical copy of the counter. For filing physical copy of the counter, and for filing rejoinder by the Petitioner, if any, list the matter on 14.08.2024.

Sd.

SANJAY PURI  
MEMBER (TECHNICAL)

Sd.

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)